

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
LOK SABHA
UNSTARRED QUESTION NO.3483
TO BE ANSWERED ON 23-03-2017
FOOTBALL WORLD CUP**

3483. SHRI PRASUN BANERJEE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the criteria adopted for setting up of an organising committee and selection of constituent Members therein for under 17/19 Football World Cup; and

(b) the role and responsibility of the Government in the selection of such Committee and its Members?

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

(a): As per the regulations for a FIFA Competition, in order to be capable of hosting and staging the Competition in a productive and appropriate manner and to allocate its resources efficiently, the Hosting Association, in this case the All India Football Federation (AIFF), may consider the possibility that the undertaking to host and stage the Competition falls upon an entity other than the Hosting Association itself and establish a Local Organizing Committee (LOC), whose form is discussed and agreed with FIFA. The selection of members of the LOC is at the discretion of the Hosting Association, in this case the All India Football Federation (AIFF), both in its Board of Directors as in their Secretariat.

(b): Upon invitation from FIFA and/or the Hosting Association, in this case All India Football Federation (AIFF), the Government can propose members to the Board of Directors of the Local Organizing Committee (LOC), but the appointment is the responsibility of FIFA and/or the Hosting Association, in this case All India Football Federation (AIFF).
